

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
HYDERABAD**

REGIONAL BENCH – COURT NO. - I

DIARY No. 313452018

Sahuwala Cylinders Pvt Ltd., ... **Appellant**

Versus

Commissioner of Central Tax Visakhapatnam - GST	...	Respondent
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Present for the Appellant: Shri G. Prabhakar Sastry, Advocate
Present for the Respondent: Shri V R Pavan Kumar, Authorized
Representative

Date of Hearing: 19.04.2023

ORDER

To be listed on 26.04.2023.

(R. MURALIDHAR)
MEMBER (JUDICIAL)

(A.K. JYOTISHI)
MEMBER (TECHNICAL)